

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA

UNSTARRED QUESTION NO - 3442

TO BE ANSWERED ON 01 APRIL 2025/ 4 CHAITRA, 1947 (SAKA)

Development of dry ports in Telangana

3442. SHRI RAVI CHANDRA VADDIRAJU

Will the Minister of FINANCE be pleased to state:-

- (a) whether the Telangana Government has proposed dry ports;
- (b) the steps taken by Government to support dry ports in Telangana;
- (c) the reasons for delays in approval of dry port projects in Telangana; and
- (d) the measures to fast-track the development of dry ports and logistics parks for sectors like pharmaceuticals, food processing and textiles?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

- (a) There is no proposal from the Government of Telangana for establishment of Inland Container Depots(ICDs) for the purpose of EXIM cargo.
- (b) Inland Container Depots (ICDs) are notified for unloading of import goods and loading of export goods under Section 7(1)(aa) of The Customs Act, 1962. Currently, there are two functional Inland Container Depots (ICDs) in Telangana State which are at Sanathnagar and Thimmapur.
- (c) Does not arise.
- (d) Applications for setting up of Inland Container Depots(ICD), Container Freight Stations(CFS) and Air Freight Stations(AFS) are considered by an Inter-Ministerial Committee. Once the proposal is approved, the applicant is required to operationalise the facility within one year from the date of issue of Letter of Intent of approval. The development of sector-specific Logistics Parks is being undertaken by individual Ministries/Departments. The Logistics Division of the Ministry of Commerce provides support to these Ministries/Departments based on the principles of PM GatiShakti and the National Logistics Policy.
